

ITEM NO.47

COURT NO.2

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 1027/2017

RICHA KHARE

Petitioner(s)

VERSUS

ROHIT SINHA

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 48240/2017 and IA
No.67316/2017-I/A FOR PRAYING FOR REFERRING OF THE MATRIMONIAL
DISPUTES BETWEEN THE PARTIES FOR MEDIATION)

Date : 27-07-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Yadav Narender Singh, Adv.
Mr. Mukesh K. Verma, Adv.
Mr. D.K. Verma, Adv.
Mr. Anis Ahmed Khan, AOR

For Respondent(s) Mr. Anurag Dubey, Adv.
Mr. Sanchit Maheshwari, Adv.
Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by the learned
counsel for the respondent.

List the matter after one week.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER

